

Calcutta High Court (Appellate Side)

Scrutiny List From 09-09-2021 To 09-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1620/2021	SHRIMATI SUSMITA DEY (DAS)	ARITRA SHANKAR RAY	30-09-2021	NO PHOTOCOPY OF THE ORDER DATED 30-03-2021 IS ATTACHED AFTER THE PRESENTATION FORM A.
2	CO	1621/2021	WEST BENGAL HOUSING BOARD	SNEHASIS SEN	30-09-2021	1) SYNOPSIS AND LIST OF DATES EXCEED TWO PAGES. 2) PHOTOCOPY OF THE ORDER TS NO 444 OF 2019 DATED 29/08/2019 IS NOT PROVIDED.
3	CO	1625/2021	SK. MOHIUDDIN	ABIR LAL CHAKRAVORTI	30-09-2021	1) NAME OF THE ACT IS NOT PROPERLY MENTIONED IN THE PRESENTATION FORM.
4	CO	1629/2021	AJIT KUMAR MAJHI @ AJIT KUMAR MAJI	ARUNAVA GANGULY	30-09-2021	1. WRONG COURT NO. WRITTEN IN THE PRESENTATION FORM. 2. TYPED COPY OF THE LOWER COURT ORDERS REQUIRED.
5	COT	35/2021	BULU BANERJEE AND ANR	SNEHASIS JANA	30-09-2021	PROPER DISTRICT NAMES NOT MENTIONED IN RESPONDENT NO 2 AND PETITIONER NO 1 AND 2
6	CPAN	671/2021	ANINDYA SUNDAR DAS	DEBAPRIYA SAMANTA	30-09-2021	SYNOPSIS AND LISTS OF DATED IS NO ATTACHED FOR ALL THE JUDGES.
7	CRM	6057/2021	SHYAMAL KUMAR GHOSH ALIAS SHYAMAL GHOSH	DEBABRATA SARDAR	30-09-2021	NO NOTARIAL STAMP ON ID PROOF
8	CRM	6059/2021	SAJDAR BISWAS	TATHAGAT MAJUMDAR	30-09-2021	HONBLE CHIEF JUSTICE ACTING NAME WRONGLY MENTIONED
9	CRM	6066/2021	SITU KHAN @ ABDUL KARIM AND ORS	ARNAB SAHA	30-09-2021	NO SIGNATURE IN THE PHOTO ID CARD.
10	CRM	6077/2021	SAJAMAL SARKAR	GOURANGA KUMAR DAS	30-09-2021	1. HIGH COURT REJECTION DATE IS NOT MATCHING WITH COPY GIVEN OF THE ORDER. 2. CRM 10644/2020 ORDER DATE IS NOT MENTIONED.
11	CRM	6079/2021	ARVIND MISHRA@RAHUL MISHRA	Arindom Chatterjee	30-09-2021	1) NOTORIAL STAMP IS NOT AFFIXED ON THE SELF ATTESTED PHOTO ID OF THE DEPONENT
12	CRM	6088/2021	POONAM DAS	PINTU KARAR	30-09-2021	1.NO I.D PROOF HAS BEEN GIVEN 2. LOGO AT THE VOKALATNAMA IS MISSING
13	CRR	1817/2021	MANASHI GHOSH	DEBAPRIYA SAMANTA	30-09-2021	CERTIFIED COPY NOT PROVIDED
14	CRR	1819/2021	BIKASH TANTI	ABDUL HAMID MOLLA	30-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING

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15	MAT	1000/2021	AZMAT PARWEEN	SHILADITYA BARMA	30-09-2021	1. INCOMPLETE PRESENTATION FORM. 2. HONBLE JUDGES NAME WRONGLY WRITTEN IN THE PRESENTATION FORM. 3. NO SHORT LIST OF DATES, SYNOPSIS AND PHOTOCOPY OF THE IMPUGNED ORDER AFTER THE PRESENTATION FORM.
16	MAT	1004/2021	MAHUA PRADHAN MAIKAP AND ANR	PRIYAM MISRA	30-09-2021	1. CASE YEAR IS ABSENT IN THE CASE NO MENTIONED BEFORE THE 1ST PARAGRAPH. 2. LISTS OF PAPERS IS NOT IN PROPER FORM (SL NO 2). 3. SUBJECT CATEGORY IS WRONG IN THE PRESENTATION FORM A.
17	SAT	93/2021	SOVA RANI CHOWDHURY	BENAJIR HASNA	30-09-2021	NO SYNOPSIS AND SHORT LIST OF DATES
18	WPA	14356/2021	RAMESH KUMAR JHA	SUDESHNA BASU THAKUR	30-09-2021	PRESENTATION FORM IS NOT UPTODATE.
19	WPA	14362/2021	MANAS KUMAR BANERJEE	SATRAJIT SINHA ROY	30-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
20	WPA	14363/2021	DEBALINA AICH BHOWMICK	SATRAJIT SINHA ROY	30-09-2021	1. INDEX NOT FILLEDUP. 2. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
21	WPA	14372/2021	TASLIM PYADA AND ORS	PANKAJ HALDER	30-09-2021	NO PIN CODE OF THE ADDRESS OF RESPONDENT NO 9
22	WPA	14388/2021	AMITAVA SAMANTA	KAILASH DHANUKA	30-09-2021	DEFECTIVE FORM A
23	WPA(P)	244/2021	BAPAN KOLEY AND ORS	SUBODH BANERJEE	30-09-2021	ILLEGIBLE COPY ATTACHED WITH PETITION